

The Minister of Finance (Shri Sachindra Chaudhuri) : (a) Yes, Sir. The ban on creation of posts other than those required for Plan schemes or Security purposes which has been in force for some time past has been lifted with effect from 15th March, 1966 to enable Ministries to exercise the powers delegated to them in June, 1962.

(b & c). It is not likely that the removal of the ban will lead to increased expenditure as the exercise of the delegated powers for creation of posts by the Ministries and other authorities is subject to the existence of provision in the relevant budget grant or by location of specific savings which they can reappropriate under the powers vested in them. The authorities have also to observe the normal work standards and yardstick prescribed.

(d) There is no proposal now to reimpose the ban on the creation of posts.

Ayurvedic Dispensaries in Delhi under C.G.H.S.

2071. Shri Jedhe : Will the Minister of Health and Family Planning be pleased to state :

(a) whether it is a fact that large number of Central Government employees and their kith and kins undergo Ayurvedic treatment in Delhi ;

(b) whether it is a fact that several representations have been made by the Government employees asking for Ayurvedic dispensaries for them under the Central Government Health Scheme; and

(c) if so, the action so far taken in the matter?

The Minister of Health and Family Planning (Dr. Sushila Nayar) : (a) to (c). One Ayurvedic dispensary was started in Gole-Market area with effect from 1st April 1963 under the Central Government Health Scheme. As a result of representations for providing similar facilities in South Delhi areas

another dispensary has been opened in Kidwai Nagar with effect from 8th March, 1966. The daily average attendance in these two dispensaries is 260 and 215 respectively.

Damodar Valley Corporation

2072. Shri Prabhat Kar : Will the Minister of Irrigation and Power be pleased to state :

(a) whether it is a fact that the Government of West Bengal have requested the Central Government not to charge interest on the amount of loan given for flood control and irrigation projects of Damodar Valley Corporation due to tight financial position of the State ;

(b) if so, Government's reaction thereto ;

(c) whether the Central Government have borne 50 percent of the capital expenditure for flood control projects of the Damodar Valley Corporation as required under the Damodar Valley Corporation Act and if not, the reasons therefor and ;

(d) the share of the Central Government in the revenue expenditure on flood control activities of the Damodar Valley Corporation ?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :

(a) Yes.

(b) The matter is under consideration.

(c) As required under Section 36 of the DVC Act, 1948, the Central Government have borne 50% of the capital expenditure for flood control projects, up to a ceiling of Rs. 14 crores.

(d) Nil, in view of the proviso to Sub-Section (2) of Section 37 of the DVC Act, 1948.

Damodar Valley Corporation

2073. Shri Prabhat Kar : Will the Minister of Irrigation and Power be pleased to state :

(a) whether it is a fact that the Govern-

ment of West Bengal are not deriving practically any benefit in relation to the expenditure borne by them from the subsidiary activities excluding Navigation of the Damodar Valley Corporation ;

(b) whether it is also a fact that surplus of power is largely reduced on account of the expenditure incurred by the D.V.C. for subsidiary activities leading to availability of lesser profit from power to West Bengal, which amounts to non reduction of financial liability to that extent of West Bengal for Flood Control and Irrigation and if so, steps taken to rectify this right from the beginning; and

(c) the steps taken to amend the Damodar Valley Corporation Act to remove this anomalous position ?

The Minister for Irrigation and Power (Shri Fakhruddin Ahmed) :

(a) The major subsidiary activities of the Corporation are (i) promotion and control of navigation in the Damodar river and its tributaries and channels, if any, (ii) the promotion of afforestation and control of soil erosion in the Damodar Valley and (iii) the promotion of public health and agricultural, industrial, economic and general well-being in the Damodar Valley and its area of operation. Excepting navigation, the other activities are not by their very nature susceptible of significant direct returns which can be shared by the participating Governments. These activities will, however, confer long range benefits on the region as a whole and conserve the life of the reservoirs for a longer period.

(b) & (c). Expenditure incurred on subsidiary activities is allocated pro-rata to the three main objects of irrigation, power and flood control under Section 32 of the DVC Act. Capital investment under power being much more than those under irrigation and flood control, a larger portion of the expenditure incurred on subsidiary activities naturally gets allocated

to power. The position in this regard is under review in the context of the proposals for the functional reorganisations of the Damodar Valley Corporation.

Storage of Paper in Government Press, Santragachi

2074. Shri Prabhat Kar : Will the Minister of Works, Housing and Urban Development be pleased to state :

(a) whether it is a fact that crores of printed sheets worth about Rs. 10 lakhs occupying a floor area of about 50,000 square feet stacked upto ceiling for about three years, have not been attended to resulting a huge loss of public money at Government of India Press, Santragachi Howrah;

(b) the reasons therefor ; and

(c) the steps taken so far to dispose of the printed sheets ?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) to (c).

The accumulation relates mostly to forms. It has been caused by the fact that while the outturn of the Machine room is high due to the installation of high speed Rotaries, the capacity of the Bindery Section, which still depends to a large extent on manual labour, has not kept pace. Owing to lack of foreign exchange, it has not been possible to instal fast automatic machinery in the Bindery Section. Printed sheets occupying a floor area of about 13,000 square feet had accumulated but additional staff for clearing the arrears has been sanctioned. There has been no loss of public money.

Hastings Street Press, Calcutta

2075. Shri Prabhat Kar : Will the Minister of Works, Housing and Urban Development be pleased to state :

(a) whether it is a fact that the transfer